NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/45/2017

NAME OF THE PETITIONER(S)

: BRAKES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: SEI ARJUN POWER PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Proprieting

Donning S. David Siddenth 2

> For S. Makendons P giridheran

Counsel for RI

ANANT MERATHIA

Comel for R512d

PAWAN THABAKH

Comed for R4+R7



ORDER

Counsel for Petitioner present. Counsel for R1 present and filed the counter; copy of which is given to the other side. Counsel for R4 and R7 present and filed the counter; copy of which is given to the other side. No representation on behalf of R2 and R3. Counsel for R5 and R6 prayed for time to file counter. At request, time is enlarged. Put up on **06.12.2017 at 10.30 A.M.**

-Sd-

MEMBER (TECHNICAL) ghk

- 501-

MEMBER (JUDICIAL)